

Title: Introduction of the Special Educational Facilities (For children of parents living in rural areas) Bill, 2000.

SHRI G. PUTTA SWAMY GOWDA (HASSAN): I beg to move for leave to introduce a Bill to provide for establishment of educational institutions and other facilities to the children of parents living in the rural areas and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for establishment of educational institutions and other facilities to the children of parents living in the rural areas and for matters connected therewith. "

The motion was adopted.

SHRI G. PUTTA SWAMY GOWDA (HASSAN): I introduce the Bill.

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15.21 hrs.